

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 199

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

14th of January
1998
2

Present:

Mr. Bhawdason Kishan, Counsel
for the Applicant.

Mr. R.K. Soni, Counsel for the
Respondents.

The case was fixed
for filing of reply by the
Respondents. However, the
learned advocate for the
applicant submits that he
does not want to press
the present application and
wishes to withdraw the same.
The Original Application is,
therefore, dismissed as
having been withdrawn.

The O.A. stands
disposed of. No order as to costs.

R/copy
mailed
21/1/98

PS
Rm

Part II and III destroyed
in my presence on 22-3-2004
under the supervision of
section officer (J) as per
order dated 22/12/2003

23/3/04
Section officer (Records)

ए० के० मिश्रा
A. K. MISRA
न्यायिक सदस्य
JUDL MEMBER